GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. †728 ANSWERED ON 25.07.2023

Khelo India and SAI

†728.SHRIMATI BHAVANA PUNDALIKRAO GAWALI: SHRI KRUPAL BALAJI TUMANE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the type of incentive and training being imparted to the players in the country under Skill Development Scheme;
- (b) whether Skill Development Scheme has been added with Khelo India programme and if so, the salient features thereof;
- (c) the details of the areas where allocation of funds has been made under Khelo India Programme under Skill Development Scheme;
- (d) the details of ongoing main projects under Khelo India Programme in Union Territories;
- (e) whether there are any specific Khelo India projects for Maharashtra under this scheme and if so, the details thereof;
- (f) the details and the number of Sports Authority of India (SAI) centres in the country, State/UT-wise; and
- (g) whether the Government is contemplating to set up more SAI centres in the country and if so, the details thereof, State/UT-wise?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { SHRI ANURAG SINGH THAKUR }

(a) to (c) 'Khelo India – National Programme for Development of Sports' is a Central Sector Scheme of this Ministry which aims at strengthening the entire sports ecosystem to promote the twin objectives of mass participation and promotion of excellence in sports across the country. It

focuses on broad-basing of sports among the youth and promotion of sports activities throughout the country, including rural areas. There is no specific Skill Development Scheme for training of players in the country.

- (d) and (e) The details of all projects sanctioned in the country under the Khelo India Scheme, including the Union Territories and the State of Maharashtra are available on the dashboard at https://mdsd.kheloindia.gov.in.
- (f) The details and the number of Sports Authority of India (SAI) centres in the country, State/UT-wise are at Annexure I.
- (g) There is no such proposal under consideration in this Ministry.

ANNEXURE - I

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF LOK SABHA UNSTARRED QUESTION NO. †728 TO BE ANSWERED ON 25.07.2023 REGARDING "KHELO INDIA AND SAI" ASKED BY SHRIMATI BHAVANA PUNDALIKRAO GAWALI AND SHRI KRUPAL BALAJI TUMANE, HON'BLE MEMBERS OF LOK SABHA

State-wise number of centres under SAI schemes

S. No.	State	National Centre of Excellence	SAI Training Centre	Extension Centre	Regular School	Indigenous Games and Martial Arts Centre	Adopted Akharas	Total
1	Andhra Pradesh	0	3	0	0	0	0	3
2	Arunachal Pradesh	1	1	0	0	0	0	2
3	Assam	1	4	4	1	1	1	12
4	Bihar	0	3	0	0	0	0	3
5	Chhattisgarh	0	2	0	0	0	0	2
6	Goa	0	2	0	0	0	0	2
7	Gujarat	1	0	1	0	0	0	2
8	Himachal Pradesh	2	1	2	0	0	0	5
9	Haryana	2	3	0	0	0	5	10
10	Jharkhand	0	2	1	0	1	0	4
11	Kerala	2	4	0	0	1	0	7
12	Karnataka	1	3	0	0	0	0	4
13	Maharashtra	2	0	0	0	1	14	17
14	Meghalaya	0	1	0	0	0	0	1
15	Mizoram	0	1	1	0	0	0	2
16	Manipur	1	2	1	1	2	0	7
17	Madhya Pradesh	1	3	2	1	0	3	10
18	Nagaland	0	1	0	0	0	0	1
19	Odisha	1	3	2	1	0	1	8
20	Punjab	1	4	2	0	1	3	11
21	Rajasthan	0	3	7	2	0	8	20
22	Sikkim	0	1	0	0	0	0	1
23	Tamil Nadu	0	3	0	0	2	0	5
24	Telangana	0	1	0	0	0	0	1
25	Tripura	0	1	0	1	0	0	2
26	Uttar Pradesh	1	4	1	1	0	7	14
27	Uttarakhand	0	1	0	0	0	0	1
28	West Bengal	1	4	2	0	0	0	7
29	Andaman & Nicobar Islands	0	2	0	0	0	0	2
30	Chandigarh	1	0	0	1	0	0	2
31	Delhi	4	1	0	0	0	8	13
32	Jammu & Kashmir	0	1	1	0	0	0	2
33	Ladakh	0	1	0	0	0	0	1
34	Lakshadweep	0	1	0	0	0	0	1
35	Puducherry	0	2	0	0	0	0	2
	GRAND TOTAL:	23	69	27	9	9	50	187
